

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 364 OF 2017

Dated: 8th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Schlumberger Asia Service Pvt. Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anika Madhura

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Saumya Sharma
Ms. Shruti Awasthi for R-2

ORDER

Rejoinder is taken as not filed.

List the matter for hearing on **13.12.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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